

Demand for new Railway Line from Puducherry to Bengaluru via Jolarpet, Krishnagiri and Hosur

DR. M. THAMBIDURAI (Tamil Nadu): Mr. Deputy Chairman, Sir, I would like to draw the attention of the Railway Ministry to a new railway line project which has been pending for implementation for a long time in Tamil Nadu. The pending railway line project is from Puducherry to Bengaluru through Jolarpet, Krishnagiri and Hosur, which is connecting two States and one Union Territory of Tamil Nadu, Karnataka and Puducherry. Several thousand people suffer everyday for want of a direct line between Puducherry and Bengaluru. An announcement about this new railway line was made but it did not move forward. Now, it is learnt that the survey had been done and the DPR had also been prepared, but so far this project has not seen the light of the day. Sir, you know very well that Puducherry houses the world famous Aurobindo Ashram and JIPMER which are of national importance, apart from it being a tourist destination. It is needless to say that Bengaluru is one of the fastest-growing metros in India, contributing nearly 40 per cent of India's total IT export. Krishnagiri-Hosur is entirely an industrial belt and these places host a lot of heavy industries, MSMEs, etc. Hon. Prime Minister also announced Hosur after Krishnagiri as a defence corridor. If the new line is established from Puducherry to Bengaluru via Jolarpet, Krishnagiri and Hosur, it will not only help the commuters but will also generate a lot of revenue to the Railway Department. At least, in the beginning, the project can be first initiated from Jolarpet via Krishnagiri and Hosur to connect Bengaluru. That is very important. I request the hon. Finance Minister, through you, to implement the project and help the people of Tamil Nadu, Puducherry and Bengaluru. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Dr. M. Thambidurrai: Dr. V. Sivadasan (Kerala), Dr. Santanu Sen (West Bengal), Dr. John Brittas (Kerala), Dr. Amar Patnaik (Odisha) and Dr. Sasmit Patra (Odisha).

Concern over non-payment of adequate compensation for land acquisitions made by Indian Railways

श्री राजमणि पटेल (मध्य प्रदेश) : माननीय उपसभापति महोदय, रेलवे से प्रभावित किसानों को न्याय देने के संबंध में मैं कहना चाहता हूँ कि रीवा-सीधी-सिंगरौली, ललितपुर-सिंगरौली रेल लाइन का निर्माण करीब-करीब पूरा हो चुका है। रेलवे विभाग के द्वारा जो किसानों के साथ

एग्रीमेंट हुआ था, उसमें यह स्पष्ट था कि जिन किसानों की जमीन ली गई है, उनके परिवार के आश्रितों को नौकरी दी जाएगी, लेकिन उसका खुला उल्लंघन हो रहा है। इसके संबंध में वहां के किसान लम्बे समय से आंदोलन कर रहे हैं। वहां पर आंदोलन को कुचला जा रहा है और बेरोजगार नौजवानों के भविष्य को बरबाद किया जा रहा है। माननीय उपसभापति महोदय, उनके ऊपर केस और मुकदमें लगाए जा रहे हैं और उनको न्याय नहीं मिल रहा है। हजारों किसानों की जमीन रेलवे ने ले ली है। इसी तरह से दूसरी योजनाओं के लिए जमीन ली जाती है, उसका मुआवजा नहीं दिया जाता और जो सरकारी विभागों के द्वारा करार होता है, उस करार के आधार पर कार्रवाई नहीं होती, जिससे किसानों के बच्चे बेरोजगार हो रहे हैं और उनको कहीं पर नौकरी नहीं मिल रही है।

(सभापति महोदय पीठासीन हुए।)

माननीय सभापति महोदय, किसान अन्नदाता है। जब वह मेहनत करता है, परिश्रम करता है, तभी लोगों का पेट भरता है और जिस अन्नदाता के लिए सरकार यह कहती है कि हम उनके अधिकारों का संरक्षण करेंगे, आज वे किसान दुखी हैं, पीड़ित हैं। जो हमारे सीमांत किसान हैं, छोटे किसान हैं, जिनकी पूरी जमीन ले ली गई है, उनके बच्चों को नौकरी नहीं मिल रही है। माननीय सभापति महोदय, मैं आपके माध्यम से सदन से और माननीय मंत्री जी से आग्रह करना चाहता हूँ कि करार के आधार पर सभी प्रभावित किसानों के परिवार के बच्चों को नौकरी दी जाए और जो उनके ऊपर केस लगाए गए हैं, जो मुकदमें लगाए गए हैं, उनको वापस करना चाहिए, ताकि अन्नदाता का विश्वास मजबूत हो और वे देश की सेवा कर सकें।

MR. CHAIRMAN: The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Shri Rajmani Patel: Shrimati Jebi Mather Hisham (Kerala), Shri A. A. Rahim (Kerala), Shrimati Phulo Devi Netam (Chhattisgarh), Shri Jawhar Sircar (West Bengal), Shrimati Mahua Maji (Jharkhand), Dr. Fauzia Khan (Maharashtra), Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha), Shri Kanakamedala Ravindra Kumar (Andhra Pradesh), Shrimati Vandana Chavan (Maharashtra), Dr. John Brittas (Kerala) and Dr. Sasmit Patra (Odisha).

Now, Shri K.C. Venugopal.

Concern over safety of Indian students studying abroad

SHRI K.C. VENUGOPAL (Rajasthan): Mr. Chairman. Sir, today, I stand before you to raise a matter of serious concern. According to a recent information shared by our External Affairs Minister in the other House, a staggering 403 Indian students have lost their lives in foreign countries since 2018. Sir, this is not a mere number. It